NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/26/CB/2017

NAME OF THE PETITIONER(S)

: D. SUYARAJ

NAME OF THE RESPONDENT(S)

: S.M. DETERGENTS PVT LTD & 2 OTHERS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

SIGNATURE

Show.

REPRESENTATION BY WHOM

O. S. Marjula Devi, Adr

FOR FSRIO (O NEFORM) SECRETICINE

2. R. NIDHVASHANKAR

R. ASHOKKUMAR

Counsel Pur Perpondent

ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for filing counter stating that some documents which are to be filed alongwith the counter could not be secured due to personal inconvenience. Time extended at his request for filing counter. Put up on 04.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc